

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

42
C.P No. 01/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES: Araya Mittara
V/s.
Secure Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1	Rita Yadav	Adv for Petitioner	[Signature]
2	Mr. Araya Mittara	Petitioner	
3	Mr. NIRAV. PARMAR	Res. 1 to 3	

ORDER

CP No. 01/ 241,397-398/NCLT/MB/MAH/2017

At request of the parties, list this matter on 16.11.2017

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)